

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2022  
ANSWERED ON:02.12.2011  
PROCUREMENT OF MEDICAL EQUIPMENT  
Jeyadural Shri S. R.;Kodikunnil Shri Suresh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether Government has put in place any mechanism and guidelines for procurement of medical equipment for the hospitals in order to ensure that the substandard equipments are not procured;
- (b) if so, the details thereof;
- (c) if not, whether the Government proposes to enact any law or to set up a professional agency for procurement of medical equipment for the hospitals;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (e): Health is state subject, it is responsibility of the State Government to formulate any guidelines/mechanism for procurement of medical equipments for their hospitals. In so far as the Central Government Hospitals located in Delhi viz. Safdarjung Hospital, Lady Hardinge Medical College & Kalawati Saran Children's Hospital and Dr. RML Hospital are concerned, the Hospitals have been asked to use standardized and broad based specifications to achieve uniformity among all the central government hospitals for making procurement of medical equipment. For this purpose, a Compendium of Technical Specifications containing generic specifications of around 700 equipments covering 44 faculties was prepared in 2006 by involving technical experts from different faculties. The same has been reviewed/updated in March 2011 after having considered the technological up-gradations and the available products in the market suiting to the Hospital requirements. The same has been uploaded on the website of Ministry of Health and Family Welfare.